

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CRIMINAL APPEAL D.NO(s). 8602 OF 2014

UOI & ORS

Appellant (s)

VERSUS

RAM PAL & ANR

Respondent(s)

(With appln(s) for leave to appeal u/s 31(1) of the Armed Forces
Tribunal Act, 2007 and office report)

Date: 05/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. Paras Kuhad, ASG,
Ms. Kiran Bhardwaj, Adv.
Ms. Mrinmayee Sahu, Adv.
Ms. Pranita Shekhar, Adv.
Mr. Abhik Chimni, Adv.
Mr. B.V. Balaram Das, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Leave granted.

(Shashi Sareen)
Court Master

(Suneet Mahajan)
Court Master